

**PUBLIC NOTICE**

[Pursuant section 75 of the LLP Act, 2008 and rule 37(3) of the LLP Rules, 2009]


**GOVERNMENT OF INDIA**  
MINISTRY OF CORPORATE AFFAIRS  
No.7 A G T BUSINESS PARK, PHASE II, 1ST FLOOR, CIVIL AERODROME POST,  
COIMBATORE, TAMIL NADU, 641014

**Public Notice No. ROCCBE/LLP – Rule 37(3)/FORM-24/2021/4**

**Date: 13.12.2021**

Notice is hereby given under sub-Rule (3) of Rule 37 of LLP Rules, 2009 that the names of the following Limited Liability Partnerships have been struck off from the Register and the said Limited Liability Partnerships stand dissolved:

SL .No	LLP Name	LLPIN	SRN
1	ODOLIFT INDIA LLP	AAJ-4714	M23491905
2	VYAABA VENTURE SOLUTIONS LLP	AAO-4752	M23378631
3	EXCEL SAFETY APPLIANCES LLP	AAJ-3128	M23158645
4	FIND ME SOLUTIONS LLP	AAJ-2363	M23148372

  
C.S. GOVINDARAJAN,  
REGISTRAR OF COMPANIES,  
TAMIL NADU, COIMBATORE